

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 56

CA 580/2022 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.01.2023**

NAME OF THE PARTIES:

Union of India

V/s

**Infrastructure Leasing & Financial Services
Ltd & Ors**

Appearance (via video-conference):

For the Applicant : Mr. Animesh Bisht, Ms. Drishti Das, Mr.
Aniruddh Gambhir and Ms. Roma Bhojani i/b
Cyril Amarchand Mangaldas

For the UoI : - Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel

Rule 11 of NCLT, 241- 242 CA,2013

ORDER

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this Matter on Board on **21.02.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Akash

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)